

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

e-mail: (non-gazettedmainwing@gmail.com)

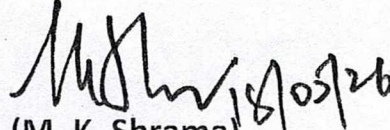
ORDER

No. 741 of 2026/RG/NG-487(I) Dated: 18-05-2026

Consequent upon the acceptance of the representations submitted by various officers/officials who were promoted pursuant to High Court Order No. 92 of 2026/RG/NG-487(I) dated 23-01-2026 and Order No. 221 of 2026/RG/NG-487(I) dated 16-02-2026, in the Administration Cadre, by the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, the promotion granted in their favour vide High Court Orders (supra), are hereby given benefit of notional effect to their promotion from the date the Resolution was adopted by the Hon'ble Committee i.e., from 31-12-2025, except below mentioned officers:

1. Shri Ajay Sharma, Registrar
2. Shri Dalip Razdan, Deputy Registrar
3. Shri Shahji Bhat, Deputy Registrar
4. Ms. Asima Illiyas, Assistant Registrar-I
5. Shri Imtiyaz Ahmad Wani, Assistant Registrar-I
6. Shri Nazir Ahmad Ganai, Assistant Registrar-I

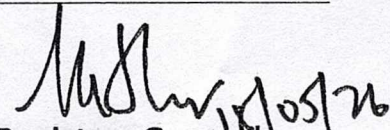
By order.


(M. K. Shrama)
Registrar General

No. 22601-30 of 2026/RG/NG Dated: 18-05-2026

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2. Secretary to Hon'ble Mr. Justice _____
....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Director, J&K Judicial Academy, Moominabad, Srinagar
5. Registrar Judicial, High Court Wing, Jammu/Srinagar
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar
7. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
8. Registrar (Recruitment), High Court Main Wing, Srinagar
9. Chief Accounts, High Court Main Wing, Srinagar
....for information
10. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
11. Assistant Registrar (Accounts), High Court Main Wing, Srinagar
12. Accounts Officer, High Court Wing, Jammu/Srinagar
....for information and necessary action.
12. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
13. S/Shri _____
.... for information and compliance.
14. Order Book


Registrar General